


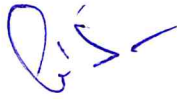
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(59) (58)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2016
NAME OF THE PETITIONER(S) : Sharath Ramaraj and 2 Others
NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	DR. S.V. RAMAKRISHNA G.V. MOHAN KUMAR	Counsel for A-2	
2.	M/S G. Mr. Ramakrishnan Viravagham Senior Counsel for M/S. G. Sivasankaran. C. Akila	Counsel for petitioner	

ORDER

Counsel for both the parties present. We have heard the Petitioner and the Respondents. In the circumstances both the parties are directed to suggest the name of another person for appointment as Director^{and} CEO/Administrator for the Respondent Company before or on the next date of hearing. Put up on **07.08.2017** at **10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)